

Central Information Commission

Decision No.277/IC(A)/2006
F. No.CIC/MA/A/2006/00531

Dated, the 18th September, 2006

Name of the Appellant : Sh. S.N. Kumaraswamy, Marasetti Halli,
Hadajana Post, Kadakola via, Mysore Taluk –
571 311.

Name of the Public Authority: Office of the Commissioner of Income Tax,
Near Sterling Talkies, Industrial Suburb,
Mysore

DECISION

1. The appellant had sought '*a copy of the income tax statement of J.S.S. Maha Vidya Peeta for the year 2004 to 2006*'.
2. The CPIO refused to provide the information sought on the ground that there was no public action or interest involved in disclosure of the information. Hence, the document asked for was exempted u/s 8(1)(j) of the Act. The appellate authority upheld the decision of the CPIO.
3. The CPIO has correctly applied exemption u/s 8(1)(j) of the Act. The appeal is therefore dismissed.

Sd/-

(Prof. M.M. Ansari)
Information Commissioner

Authenticated true copy:

(L.C. Singhi)
Additional Registrar

Cc:

1. Sh. S.N. Kumaraswamy, Marasetti Halli, Hadajana Post, Kadakola via, Mysore Taluk – 571 311.
2. Sh. B.K. Misra, Commissioner of Income-Tax & CPIO, Office of the Commissioner of Income Tax, Near Sterling Talkies, Industrial Suburb, Mysore